

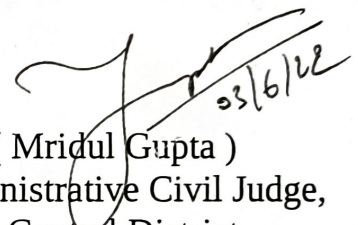
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

CIRCULAR

Sub : **Circular to not use UPS point for operating heavy electrical appliances.**

It has been brought into the notice of the undersigned that an incident of short-circuit occurred on 02-06-2022 at about 1.25 pm in the room attached to Court Room no. 1, Annexe Building-II, Tis Hazari Courts Complex as someone has put the hot case wire in the UPS (Uninterruptible Power Source) point.

In order to avoid any untoward incident of such kind, all the Ld. Judicial Officers posted at this complex are requested to direct the staff working under control not to plug-in heavy appliances in sockets not meant for that purpose. Further, staff should also be directed to ensure that all the electric points, equipments like fans, tube-lights, computers, Air-Conditioners, Photostat machines, UPS(s) etc., of the Court room/Branch/Chamber are switched-off when not in use and before leaving office.

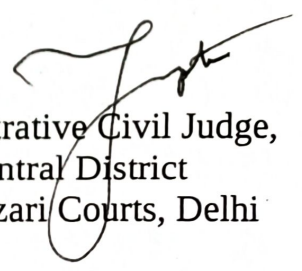

(Mridul Gupta)
Administrative Civil Judge,
Central District
Tis Hazari Courts, Delhi

No. 19382 - 19592 /CTB(C)/THC/2022

Dated : 04 JUN 2022

Copy forwarded to :-

1. The PS to Ld. District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. All the Ld. Judicial Officers posted at Tis Hazari Courts.
4. All the Sr. A.O(Judl.)/AO(Judl.)/Branch Incharges posted at Tis Hazari Courts, Delhi to ensure necessary compliance.
5. The Assistant Engineer (Electrical), PWD Tis Hazari Courts Complex with the direction to ensure that proper label be affixed on the sockets which are only meant for UPS supply in order to segregate the same from other sockets.
6. The concerned dealing to upload on LAYERS through R&I.


Administrative Civil Judge,
Central District
Tis Hazari Courts, Delhi